

THE HIGH COURT OF MANIPUR  
AT IMPHAL

(OFFICE OF THE CENTRAL PROJECT CO-ORDINATOR, eCOURT)

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NOTIFICATION

Imphal, the 26<sup>th</sup> April, 2017

No.HCM/E-44/2017- Estt./59957 In continuation of the Notification No. HCM/E-44/2017- Estt./59272 dated 13-4-2017 and HCM/E-44/2017- Estt./59271 dated 13-4-2017 Shri Loitongbam Gyanendro Singh is allowed to appear for the written examinations for the posts of Sr. Developer and Sr. Technical Officer, on his submission of new documents subject to verification of his documents at a latter stage.

(Yumkham Rother)  
CPC (eCourt)  
High Court of Manipur